

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1194
TO BE ANSWERED ON 09.02.2017

Funds to Tribal Areas

1194. SHRIMATI APARUPA PODDAR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has allocated and released funds for tribal and backward areas of the country to provide drinking water and sanitation facilities ;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) whether the Government has received the utilisation certificates from States in this regard and if so, the utilisation percentage of funds in each State during the said period?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Yes Madam, under National Rural Drinking Water Programme (NRDWP), 10% of the total allocation of funds are earmarked to be used for ST dominated habitations.

The Swachh Bharat Mission (Gramin) (SBM(G)) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Under SBM(G) funds are released to States/UTs. Adequate priority is given for Tribal and Backward areas of the country. 10% of the total allocation is reserved for Schedule Tribes (STs) each year. Funds for Tribal and Backward areas are not released separately.

- (b) The State-wise details of funds allocated and released for this during each of the last three years and the current year are at Annexure-I. There is no separate allocation for backward areas.

Under Swachh Bharat Mission (Gramin) (SBM(G)), State/UT-wise Central share released and utilised during last 3 years and current year is at Annexure-II.

(c) Yes Madam, the State-wise details of funds utilized for ST dominated habitations in each States under NRDWP as per information provided by States on online portal of the Ministry Integrated Management Information System (IMIS) are at Annexure-I.

In Swachh Bharat Mission (Gramin) (SBM(G)), Funds are released after receipt of Utilisation Certificates as per the prescribed guidelines.

Annexure-I
(Rs. in crores)

Annexure referred in part (b) and (c) of the reply to Lok Sabha Un-starred Question No.1194 due for answer on 09-02-2017													
State-wise Allocation and Expenditure under Tribal Sub-plan (TSP) under NRDWP													
S.No.	State	2013-14			2014-15			2015-16			2016-17 as on 5.2.2017		
		Allocation	Release	Expenditure	Allocation	Rel	Exp	Allocation	Rel	Exp	Allocation	Rel	Exp
1	Andaman And Nicobar	0.11	0	0.02	0.09	0.09	0	0	0	0	0.04	0.00	0
2	Andhra Pradesh	49.02	50.07	63.44	22.17	21.05	20.66	10.33	12.76	12.99	12.36	11.31	9.12
3	Arunachal Pradesh	0	0	185.22	0	0	92.32	0	0.3	45.92	42.77	0.00	32.21
4	Assam	58.44	64.41	79.03	63.47	64.3	67.53	23.75	26.66	23.89	34.12	25.64	7.55
5	Bihar	3.81	3.29	2.19	5.61	4.5	2.59	2.37	8.58	4.3	2.90	2.68	7.01
6	Chhattisgarh	45.88	50.96	54.47	53.56	52.87	58.6	20.82	19.41	20.94	21.61	21.04	8.88
7	Goa	0	0	0	0.65	0	0	0.29	0.22	0	0.34	0.17	0
8	Gujarat	107.18	106.53	122.61	109.32	84.81	85.55	62.08	40.79	80.14	50.69	37.75	24.9
9	Haryana	0	0	0	0	0	0	0	0	0	0.00	0.00	0
10	Himachal Pradesh	5.35	4.85	5.69	7.19	6.82	3.51	3.24	2.93	5.41	3.66	3.51	0.98
11	Jammu And Kashmir	57.54	57.83	81.24	60.7	67.33	76.53	28.4	24.81	31	31.34	15.62	16.36
12	Jharkhand	47.8	70.64	79.72	47.5	47.27	59.5	21.33	22.16	30.43	24.52	22.95	18.42
13	Karnataka	69.01	73.53	88.58	51.4	46.79	47.65	28.22	19.55	29.91	25.67	12.05	14.21
14	Kerala	2.06	3.02	3.86	2.59	2.76	2.71	1.13	1.05	1.13	1.33	0.97	0.62
15	Madhya Pradesh	93.61	117.2	140.94	96.73	103.97	93.31	42.61	45.68	72.91	49.12	47.31	25
16	Maharashtra	95.74	84.73	63.53	103.51	99.64	100.73	43.51	40.66	82.17	46.74	33.75	32.02
17	Manipur	20.79	20.75	25.69	0	0	14.78	0	0	4.95	10.93	0.00	2.34
18	Meghalaya	0	0	5.48	0	0	3.93	0	1.32	5.83	28.11	0.00	2.58
19	Mizoram	0	0	2.54	0	0	4.92	0	0	0	16.12	0.00	0
20	Nagaland	0	0	6.23	0	0	11.61	0	0	9.11	19.14	0.00	1.54
21	Odisha	50.3	73.55	59.83	47.2	50.55	56.05	21.71	22.81	29.67	24.28	23.61	10.53
22	Puducherry	0	0	0	0	0	0	0	0	0	0.00	0.00	0
23	Punjab	0	0	0.12	0	0	0.09	0	0	0.01	0.00	0.00	0.23
24	Rajasthan	178.93	202.59	237.34	189.04	211	214.18	115.55	73.65	59.15	151.94	140.68	40
25	Sikkim	3.27	5.33	10.51	10.63	10.63	10.64	2.25	2.98	3.04	2.53	2.53	1
26	Tamil Nadu	3.86	5.17	8.55	6.13	6.07	10.52	2.25	6.4	3.08	2.00	1.96	1.31
27	Telangana	0	0	0	24.73	24.51	24.43	10.79	12.77	10.05	8.20	11.54	12.77
28	Tripura	19.79	31.6	32.47	0	0	2.14	0	0.18	1.63	9.98	0.00	0.72
29	Uttar Pradesh	0.59	0.53	1.01	6.22	6.15	5.84	2.79	14.85	12.33	2.54	2.31	2.04
30	Uttarakhand	4.94	2.8	3.59	4.56	4.04	1.56	2.15	1.99	4.44	2.34	1.70	2.54
31	West Bengal	32.59	32.33	49.41	31.55	31.13	39.99	11.07	18.67	22.01	24.40	22.43	5.76
Total		950.61	1061.71	1413.31	944.55	946.28	1111.87	456.64	421.18	606.44	649.72	441.51	280.64

Annexure referred in part (b) of the reply to Lok Sabha Un-starred Question No.1194 due for answer on 09-02-2017

State/UT-wise, Central share released and utilised during last 3 years and current year (Rs. in Crore)								
State/UT	2013-14		2014-15		2015-16		2016-17 (Upto 06-02-17)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	0.00	0.00	3.40	0.00	0.50	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	135.46	300.30
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	23.98	16.17
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	240.00	280.56
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	59.88
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	438.35	214.56
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	0.00
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	651.23	445.44
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	24.82
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	117.30	65.75
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	59.51	22.10
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	326.89	264.96
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	190.07	240.33
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	98.25	136.15
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	684.47	684.59
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	528.94	328.72
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	3.45
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	75.70	27.35
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	10.98	2.15
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	32.06	2.02
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	732.17	584.16
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	0.13
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	197.02	46.71
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	698.42
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	6.87	1.74
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	537.02	173.85
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	50.27	87.80
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	24.98	8.93
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	1012.35	687.27
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	170.58	69.80
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	655.50	573.53
	2190.28	2113.26	2730.30	3094.53	6362.96	9370.47	7855.70	6051.76

